

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWRIT PETITION(S) (CIVIL) NO(S). 535/2024

DHARAMPAL SATYAPAL LIMITED & ANR. Petitioner(s)

VERSUS

THE FOOD SAFETY COMMISSIONER & ORS. Respondent(s)

(IA No. 191784/2024 - EX-PARTE STAY)

Date : 15-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Sanjai Kumar Pathak, AOR
Mrs. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.For Respondent(s) Mr. Balbir Singh, Sr. Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Mr. Naman Tandon, Adv.Mr. Sarvam Ritam Khare, AOR
Mr. Kushagra Sharma, Adv.
Ms. Shweta Chaurasia, Adv.
Mr. Anuj Agarwal, Adv.
Mr. Akarsh Khare, Adv.UPON hearing the counsel the Court made the following
O R D E R

List on 29.08.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS(DIVYA BABBAR)
COURT MASTER (NSH)